

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-60/2006/1540/A**

From :- Shri Saptarshi Garg ,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Ratnadip Bhattacharjee,  
Special Judge NDPS Court,  
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the 23<sup>rd</sup> March, 2022.

Sub:- **Station leave permission.**

Ref:- No. Spl/J/NDPS/42 dated 16.03.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from 18.03.2022 to 20.03.2022**, has been granted.

Yours faithfully,


Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-60/2006/1540(A)/ dated 23.03.2022**

Copy to.

1.The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
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